SHRI AMOLAKH CHAND: Was it .not desirable for the Government to allow more time to the U.P.I. to pay off their dues, since only some Rs. 2 lakhs were due to the Posts & Telegraphs Department, which is not a big amount, and could they not have .allowed the U.P.I. to continue for another six months or a year?

Dr. B. V. KESKAR: I do not agree with that presumption. This question was examined very thoroughly and we have had an enquiry made by chartered accountants and competent officials. But the indebtedness of the United Press of India was so heavy, especially the control of commercial over the working of the agency had become so much that we were not sure that it could function :as a bona fide news agency any longer.

SHRI BHUPESH GUPTA: Sir, only one question, a very constructive one. Having regard to what the Prime Minister just now said and also in view of the recommendations of the Press Commission, may I know whether the Government-that may be a suggestion for action—is considering the advisability of associating Members of Parliament from either side and others to discuss how quickly we can get a second news agency in operation?

DR. B. V. KESKAR: If Mr. Gupta and his friends suggest a scheme am prepared to consider it sympathetically.

Mr. CHAIRMAN: questions The are over.

WRITTEN ANSWERS TO QUES-TIONS

INDIA'S HELP TO BHUTAN FOR HER DEVELOPMENT ACTIVITIES

*246. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:

Government propose (a) whether to help Bhutan in her development activities; and

(b) if so, in what manner?

DEPUTY MINISTER EXTERNAL **AFFAIRS** (SHRIMATI LAKSHMI MENON): (a) Yes. Bhutan been generally assured should she so desire, India would be glad to help financially as well as in personnel for the fulfilment of her development plans.

to Questions

(b) The manner and extent of such aid will depend on the nature of the request that may be received from the Government of Bhutan.

FOREIGN AID TO DEVELOP IRON ORE RESOURCES, TRANSPORT AND PORT **F**ACILITIES

*254. SHRI M. VALIULLA: Will Minister of Commerce AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Government are seeking foreign help to develop iron ore resources, transport and port facilities; and
- (b) if so, which are the countries been approached which have what are the terms under which India would seek help?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Offers of collaboration for the development of mineral and transport resources that larger quantities of Indian iron may be supplied to foreign countries, are being considered merits.

(b) Discussions are in Italian and German with concerns.

निष्कांत सम्पत्ति का नीलाम, जिसमें मुसलमान रह रहे हैं

- **६३. श्री नवाबसिंह चौहान** : क्या पुनर्वास तथा श्रल्पसंख्यक-कार्य मंत्री यह बताने की क्रपा करेंगे कि :
- (क) क्या यह सच है कि दिल्ली तथा ग्रन्य स्थानों की श्राजित निष्कांत सम्पत्ति को, जो कि या तो स्थानीय मुसलमानों को उठाई

हुई है या उनके कब्जे में है, नीलाम नहीं किया जा रहा है; यदि हां, तो इसका क्या कारण है :

- (ख) क्या सरकार ऐसी सम्पत्तियों के सरीदने की कोई स्विधा उन मुसलमानों को देरही है, जिनका उन पर कब्जा है; यदि हां, तो वे सुविधायें क्या है ; श्रौर
- (ग) क्या मुसलमानों के ग्रलावा ग्रन्य लोगों को भी निष्कान्त सम्पत्ति खरीदने की ऐसी ही स्विधायें दी जाती है ; स्रौर यदि नहीं, तो क्यों नहीं ?

†[Auction of Evacuee Property OCCUPIED BY MUSLIMS

- 93. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of REHABILI-TATION AND MINORITY AFFAIRS pleased to state:
- (a) whether it is a fact that the acquired evacuee property in and at other places, which has either been allotted to the local Muslims or is in their possession is not being put to auction and if so, what is the reason therefor;
- (b) whether Government are giving any facilities to those Muslims who possess them for the purchase of such properties and if so, what are those facilities; and
- (c) whether besides Muslims other also given are facilities to purchase the evacuee properties; and if not, why not?]

पुनर्वास उपमंत्री (श्री पी० एस० नस्कर): (क) दिल्ली में निकासी सम्पत्ति के अन्तर्गत वह सम्पत्ति श्राती है, जो कि विभाजन के समय देश त्याग करते समय मुसलमान छोड़ गये थे। सन १६४७ में, जब कि दिल्ली में झगड़े हुए थे, तो बहुत से मुसलमान, जो कि शहर के बाहर वाले भागों श्रौर मिली-जुली खाबादी वाले मुहल्लों में रह रहे थे,

मूरक्षा के लिये मुख्यतया मुसलमानी मुहल्तों में भाग गये। इन लागों में से बहुत से लोगों की सम्पत्ति ग्रौर घरेलु सामान झगड़े के जुमाने में लटे गये थे । ये लोग सन १९४७ से इन्ही मुख्यतया मुसलमानी इलाकों में रह रहे हैं। यदि इन लोगों, जिन की माली हालत खराव है. के कबजे की निकासी जायदादों को नीलामी के जरिये बेचा गया, तो सरकार के विचार में ये लोग दोबारा उजड जायेंगे। दिल्ली के ग्रल्पसंस्यक ग्रपने ग्राप को सुरक्षित संमझें, इस उद्देश्य से सरकार ने यह निर्णय किया है कि दिल्ली के मुख्यतया मसलमानी इलाकों की निकासी जायदादों में रहने वाले मुसलमान भ्रपने मकान रिज़र्व कीमत पर खरीद सकते हैं।

- (ख) जी हां, सरकार दिल्ली के मस्यतया मसलमानी मुहल्लों में रहने वाले मुसलमानों को श्रपने कब्जे के मकान खरीदने की सुविधा दे रही है। यदि ये लोग अपने मकानों की सारी कीमत एक साथ ऋदा नहीं कर सकते, तो उन्हें म्नासिब किश्तों पर म्रदायगी करने की सुविधा दी जायेगी।
- (ग) दिल्ली के मख्यतया मुसलमानी इलाकों में रहने वाले मुसलमानों की परिस्थिति विभिन्न है। दिल्ली के ग्रन्य मुसलमानों को, जो कि मुख्यतया मुसलमानी इलाकों में नहीं रहते या उन मुसलमानों को, जो कि दिल्ली से बाहर रहते हैं या दूसरी जातियों के लोगों को, ऐसी सुविधायें देने का विचार नहीं है ।

†[THE DEPUTY MINISTER REHABILITATION (SHRI S. Naskar): (a) Acquired property in Delhi consists of property abandoned by Muslims who left country at the time of partition. the year 1947 when there disturbances in Delhi, many Muslims who were living in outlying parts of the town and in mixed mohallas, fled predominantly the mohallas for safety. In many cases, these Muslims lost their property and

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house-hold goods. They have living since 1947 in these nantly Muslim areas. The Governthat if the evacuee ment considers property in the occupation of these Muslims, whose economic position is generally poor, is thrown open sale by auction, it is likely that their present Muslim occupiers will be uprooted for the second time. interest of giving a sense of security to the minority community in Delhi, that the the Government decided Muslim occupants of evacuee property in the predominantly Muslim areas of Delhi should be permitted to purchase the houses in their occupation at the reserve price.

- (b) Yes. The Government proposes to allow the occupants in predominantly Muslim mohallas in Delhi to buy the properties in their occupation and where they are unable to pay the price in a lump sum, they would be permitted to do so in suitable instalments.
- (c) The position of Muslims living in predominantly Muslim areas and it is Delhi is peculiar not intended to give these facilities either to Muslims in Delhi who not living in predominantly Muslim areas or to Muslims outside Delhi, or to members of other communities.]

खादी का निर्यात बढाने के प्रयत्न

- ६४. श्री नवाब सिंह चौहान : वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि:
- (क) खादी का निर्यात बढ़ाने के लिये सरकार द्वारा क्या प्रयत्न किये गये हैं भौर श्रव तक कितनी सफलता मिली है ; श्रौर
- (ख) किस-किस प्रकार की खादी को बाहर भेजने का विचार है?

†[Efforts to promote Export of KHADI

- .94. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Com-MERCE AND INDUSTRY be pleased state:
- (a) what efforts have been made by Government to promote export of Khadi and what success has so far been achieved; and
- (b) what are the varieties of Khadi proposed to be exported?1

वाणिज्य तथा उद्योग मंत्री (श्री लाल बहादुर): (क) श्रौर (ख) भारतीय दस्तकारी विकास निगम (प्रा०) लि० को खादी का निर्यात करने के उसके प्रयास में सहयोग देने के लिये खादी तथा ग्रामोद्योग कमीशन सहमत हो गया है । स्रभी यह नही कहा जा सकता कि निर्यात बाजार के लिये किस किस प्रकार की खादी उपयवत रहेगी।

†[THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): (a) and (b). The Khadi and Village Industries Commission agreed extend its cooperation to the Indian Handicrafts Development Corporation (Private) Ltd., in its efforts to export Khadi to foreign countries. It is too early yet to say what varieties of Khadi will be found suitable for the export market.]

EXPORT OF COCONADA COTTON

- 95. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that the ban on the export of Coconada cotton has been withdrawn; and
- (b) if so, what are the reasons for its withdrawal and what will be its effect on the exports of that commodity?

^{†[]}English translation.